COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 254 OF 2014 & IA NO. 411 OF 2014 & IA NO. 371 OF 2016

Dated: 28th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

GSPL India Gasnet Ltd.

...Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Piyush Joshi

Ms. Sumiti Yadava Ms. Maulishree Gupta

Counsel for the Respondent(s) : Ms. Ranjana Roy Gawai

Mr. Sumit Kishore Ms. Sreenita for R.1

Mr. Ajit Pudusserry for R.2

<u>ORDER</u>

Learned counsel for the appellant may file an affidavit and learned counsel for Respondent No.1 may file written submissions on or before 11.08.2017 after serving copy on the other side.

List the matter for further hearing on <u>18.08.2017</u>.

(B.N. Talukdar)
Technical Member (P&NG)
bn/pr

(Justice Ranjana P. Desai) Chairperson